

[Shri Vithal Gadgil] they give the names alphabetically. They call it the "donkey vote". The result is, the man whose name comes first in the alphabetical order gets elected. In such a situation, perhaps you will find that Mr. Advani wins and Mr. Subra-maniam Swamy loses because people tend to vote for the first man. Therefore, let us not adopt a very complicated system. The present system, by and large, is good.

SHRI RAJNARAIN: It is not complicated.

SHRI BHUPESH GUPTA: Preference is determined by the party. Sir, I am now mentioning my last point.

The last point, Sir, is that our friends on that side do not know why the Congress wins. The Congress wins because it has an able leadership and it is an all-India organisation and it is a dedicated organisation. . .

DR. RAMKRIPAL SINHA: Able in what? Dedicated to what?

SHRI VISWANATHA MENON: Able in doing what?

SHRI VITHAL GADGIL : Therefore, Sir, instead of accepting this fact, they say that money has won. If we prove that money has not won, they say then that caste has won. If we prove that caste has not won, they say that threats have won. If we prove that threats have not won, then they say that the system is wrong and, if you prove that the system is right, they will say that the elections were not held in a proper atmosphere. Now, Sir, atmosphere is something for which you do not have any objective test. Therefore, Sir, **let** them organise themselves on a good programme, let them go to the people with a programme and then let them rule and we do not have any objection at all. But they should not find any excuses and then say that the system is wrong, that the elections were unfair, that money-power won and so on and so forth. All kinds of excuses of this nature are given and such excuses should not be given.

Sir, although I agree with Mr. Prakash Vir Shastri that the system requires a second look and a re-examination, personally I do not accept his major promise. Than, you, Sir.

## MESSAGE FROM THE LOK SABHA

### The Appropriation Bill, 1975

SECRETARY-GENERAL: Sir, I have to report to the House the following message from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation Bill, 1975, as passed by Lok Sabha at its sitting held on the 20th March, 1975.

The Speaker has certified that this Bill is a money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

### RESOLUTION REGARDING STEPS TO CHECK THE EVER-INCREASING USE OF MONEY POWER AND MISUSE OF GOVERNMENT MACHINERY IN ELECTIONS—*Contd.*

श्री महादेव प्रताप वर्मा (बिहार) : उप-सभापति जी, यह चुनाव सम्बन्धी विधेयक पर विचार करने के पहले दो तीन जो आधारभूत चीजें हैं उनको अगर हम ध्यान में नहीं रखते हैं तो सारा हिसाब खराब हो जाएगा। आधारभूत चीज यह है कि इस देश की जिन्दगी और मौत हमारे जनतंत्र की जिन्दगी और मौत के साथ नक्की है। इसलिए इसके ऊपर विचार करने के लिए कभी हमको पार्टी और अपनी दलगत भावनाओं को रखना ही नहीं चाहिए जिसकी अपील प्रकाशवीर शास्त्री जी ने की है।